

(2024) 02 TP CK 0016

Tripura High Court- Agartala

Case No: Writ Petition (C) No. 701 Of 2023

Rajkumar Tripura

APPELLANT

Vs

State Of Tripura And 4 Ors.

RESPONDENT

Date of Decision: Feb. 6, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: Rumpa Dey, Kohinoor N. Bhattacharyya

Judgement

Arindam Lodh, J

Mr. Kohinoor N. Bhattacharyya, learned G.A has sought for an adjournment for filing counter-affidavit.

Prayer stands allowed.

List the matter on **26.02.2024**.